

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No.5241/2015

(Arising out of impugned final judgment and order dated 23-12-2014 in WB No. 6429/1983 passed by the High Court of Judicature at Allahabad)

GAON SABHA CHAUBEPUR

Petitioner(s)

VERSUS

CHHOTE LAL @ CHHATTOO RAM (DEAD) THR LRS & ORS. Respondent(s)

Date : 18-01-2024 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE C.T. RAVIKUMAR
HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s) Mr. Rakesh Uttamchandra Upadhyay, AOR

For Respondent(s) Mr. Dinesh Dwivedi, Sr. Adv.
Mr. Pradeep Kumar Gupta, Adv.
Mr. Naresh Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Leave granted. However, taking note of the nature of the issues involved, we think that the hearing can be expedited.

List the matter for hearing in the week commencing from 18.03.2024.

(VIJAY KUMAR)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)